

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 89-90 of 2020

In the matter of:

Super Royal Holidays India Pvt. Ltd. & Ors.

....Appellants

Vs.

Union of India & Anr.

...Respondents

Present

For Appellant: Mr. Sanjay Nuli, Advocate.

For Respondents: Mr. Dharm Singh, Advocate.

Mr. P.S. Singh, Advocate for R-2.

ORDER

04.08.2020: Respondents to file reply within two weeks. Rejoinder, if any, may be filed one week thereafter.

**[Justice A.I.S Cheema]
Member (Judicial)**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

Sim/nm